

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

27. C.A. 394/2022 in C.P. 180/2022

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SMT. LAKSHMI GURUNG
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 22.04.2024**

**NAME OF THE PARTIES:- C.A. 394/2022 - Jayant Manjunath
Vaknalli Vs. Sunila Sharad Vaknalli
IN THE MATTER OF
Sunila Sharad Vaknalli
V/s
Medisynth Naturals Private Limited**

Section: 241-242 of Companies Act, 2013

ORDER

Ld. Counsel, Yashowardhan Dixit a/w Gargi Patil and Mahesh Ahire appeared for the Applicant, Ld. Counsel, Aditya Seetharaman appeared for the Respondent no. 1 and Ld. Counsel, Aafreen Noor a/w Radhika Kulkarni appeared for the Respondent nos. 2 to 5. Due to paucity of time matter could not be taken up on board. List this matter on **08.07.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

ANKIT

Sd/-
LAKSHMI GURUNG
Member (Judicial)